

the Export (Quality Control and Inspection) Act, 1963 (22 of 1963), the Central Government hereby directs that the sub-section (d) of Section 6 of the Act shall not apply from the date of publication of this Notification in the Official Gazette, for export of Engineering Products by Star Trading Houses, Trading Houses and Export Houses recognised by the Central Government.

Sd/
(S.K. Sood)

Joint Secretary
F.No. 6 (16)90-EI&EP

STATEMENT 'B'

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

NEW DELHI, THE 19th Oct. 1990

NOTIFICATION

S.O. 805 (E) In exercise of the powers conferred by sub-section (1) of Section 16A of the Export (Quality Control and Inspection) Act, 1963 (22 of 1963), the Central Government hereby directs that the sub-section (d) of Section 6 of the Act shall not apply from the date of publication of this Notification in the Official Gazette, for export of Footwear and Footwear Components by Star Trading Houses, Trading Houses and Export Houses recognised by the Central Government.

Sd/
(S.K. Sood)

Joint Secretary
F.No. 6 (18)90-EI&EP

Prohibition on Use of Vehicles by Individuals

*128. SHRIPURNA CHANDRA MALIK:
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government propose to prohibit use of vehicles by individuals to clear Delhi and other cities of fuel pollution and also to save petrol and diesel; and

(b) if so, the time by which the proposal would be implemented?

THE MINISTER OF STATE OF THE
MINISTRY OF ENVIRONMENT AND
FORESTS (SHRIMATI MANEKA GANDHI):

(a) No, Sir.

(b) Does not arise.

Reservation of Seats in Parliament and State Legislatures for Poor

*129. SHRI V. KRISHNA RAO:
SHRI C.P. MUDALA GIRI-
YAPPA:

Will the Minister of LAW AND JUSTICE
be pleased to state:

(a) whether the Government propose to reserve a certain percentage of seats in Parliament and State Legislatures for the people living below the poverty line;

(b) whether it is proposed to bring an amendment to the Constitution in this regard; and

(c) if so, when?

THE MINISTER OF COMMERCE AND
MINISTER OF LAW AND JUSTICE (SHRI
SUBRAMANIAM SWAMY): (a) There is, at
present, no such proposal before the Gov-
ernment.

(b) and (c). Do not arise.

[Translation]

Export Commitment of Big Industrial Houses

*130. SHRI HARSH VARDHAN: Will
the Minister of COMMERCE be pleased to
state: